

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRICIPAL BENCH (COURT-I)

CAA-86/(PB)/2017

IN THE MATTER OF:

Anuroop Builders & Developers (P) Ltd
With Dome Builders & Developers (P) Ltd

..PETITIONER

SECTION:
Under Section 230-232

Order delivered on 02.2.2018

Coram:
R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)

DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)

For the APPLICANT / PETITIONER

: Mr. Ravi Bassi, Advocate
: Mr. Sheel Kumar, Advocate

For the RESPONDENT

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..

For the Intervener

: Mr. Manish Raj, Co. Prosecutor &
Mr. Ajeyo Sharma, for Mr. Amish Tandon,
Advocate for O.L. Delhi
Ms. Lakshmi Gurung, Standing Counsel for
I.T. Deptt.

ORDER

In view of one of the Member (Tech.) engaged in the Hon'ble New Delhi Bench-II sitting, the matter was not able to be taken up. Hence, the same is reposted to 23.2.2018.

Sdl-

(DEEPA KRISHAN)
MEMBER (TECHNICAL)

Sdl-

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit